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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 593/2021, I.A. 36529/2024

FERRERO SPA & ORS. .....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R

Mittal and Ms. Shivangi Sharma,

Advs.

versus

M.B. ENTERPRISES .....Defendant

Through: None.

**CORAM:** 

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 18.07.2025

1. Arguments heard.

2. Judgment reserved.

SAURABH BANERJEE, J

JULY 18, 2025/bh